



2. Consideration and passing of the following Bills as passed by the Lok Sabha:—

- (a) The Air (Prevention and Control of Pollution) Amendment Bill, 1987. 2 hrs.
- (b) The Constitution (Fifty-sixth Amendment) 1987. 2 hrs.
- (c) The Shipping Development Fund Committee (Abolition) Amendment Bill, 1987. 1 hr.

I have also to inform the Members that the Minister of State in the Ministry of External Affairs will reply to the discussion on the situation in Sri Lanka tomorrow

immediately after the Question Hour. Thereafter the Calling Attention item on remunerative prices to the sugarcane growers will be taken up and this item will also continue after the Private Members' Resolution listed for tomorrow.

The discussion on the drought and flood situation in the country listed in today's agenda will be taken up next week.

Now, the House stands adjourned till 11.00 A.M. tomorrow, the 13th November, 1987.

The House then adjourned at thirty-eight minutes past five of the clock till eleven of the clock on Friday, the 13th November, 1987.